F.No.01(01)/Roster/CESTAT/2017 Customs, Excise & Service Tax Appellate Tribunal West Block-2, R.K. Puram, New Delhi – 66

Dated: 19.07.2017

ORDER NO. 97 of 2017

Hon'ble President is pleased to partially modify the sitting notified vide order no. 49 of 2017 for CESTAT Mumbai to the extent indicated below :-

On 26.7.2017 and 27.7.2017 at 10.30 a.m. Hon'ble Shri D. N. Panda, Member (J), Hon'ble Shri Ramesh Nair, Member (J) and Hon'ble Shri Raju, Member (T) will hear the following Larger Bench matters:

E/519, 520/2006-Mum

On 26.7.2017 and 27.7.2017 at 10.30 a.m. Hon'ble Shri C.J. Mathew, Member (T) will hear Single Member Bench matters, as notified.

In the event of the Larger Bench being adjourned or otherwise, the original Benches will resume.

By Order

(A.Mohan Kumar) Registrar

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Dy. Registrar